

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

213. CP/157(MB)2022

**IN THE MATTER OF**

Arabian Hotels Private Limited

... Petitioner

Vs

The Registrar Of Companies Mumbai

... Respondent

Section 441 of Companies Act, 2013

**Order Delivered on 08.05.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: CS Neha Rajat Lahoty (PH)

For the Respondent: None Present

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**ORDER**

**CP/157(MB)2022** – At the request of the counsel for the applicant,  
adjourned to **15.05.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/